सेवामें/To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्लूरो / The Director General, Narcotics Control Bureau, गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं 1/ West Block, No. 1, विंग नं 5 / Wing No. 5, आर. के. पुराम / R.K. Puram, नई दिल्ली / New Delhi -110066
2. महानिदेशक, राजस्व इंटेलिजेंस निदेशालय, टी ब्लॉक, आई.पी. भवन, आई.पी. एस्टेट, नई दिल्ली-110002
   The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi -110002
3. महानिदेशक, माल और सेवा कर इंटेलिजेंस महानिदेशालय, वेस्ट ब्लॉक VIII, विंग नं VI, दुसरी मंजिल, आर. के. पुराम, नई दिल्ली-110066
   The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K. Puram, New Delhi -110066
4. आयुक्त, विधि कार्य निदेशालय / चौथी मंजिल, राजेंद्र भवन, 210 –दीनदयाल उपाध्याय मार्ग, नई दिल्ली-110002
   The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi -110002
5. अपर महानिदेशक, प्रणाली महानिदेशालय, जीशिम प्रबंधन प्रभाग, बिमलास ठाकरसे मार्ग, सामने पाटकर हॉल, नू मारिन लाइंस, मुंबई - 400020
   The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hal, New Marin Lines, Mumbai-400020
6. मुख्य आयुक्त (सभी) /
   All Chief Commissioners,
   सीमा शूल्क, सीमा शूल्क (प्रीवेतिल), माल और सेवा कर, माल और सेवा कर (ऑडिट) / Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).
(1) M/S Abans Jewels Prateek Limited, aforesaid Economic Operator (AEO) status to M/s Abans Jewels Pvt. Ltd.

Grant of Authorized Economic Operator (AEO) status to M/s Abans Jewels Pvt. Ltd.

(1) Mr. S. K. S. of the permit No. 33/2016-17, dated 22/07/2016 (Mr. S. K. S. of the permit No. 33/2016-17, dated 22/07/2016) issued for AEO certification in terms of CBEC Circular No. 33/2016-Cus., dated 22.07.2016 (available on CBEC website).

(2) M/S Abans Jewels Prateek Limited have applied for AEO certification in terms of CBEC Circular No. 33/2016-Cus., dated 22.07.2016 (available on CBEC website).

A list of units of M/S Abans Jewels Pvt. Ltd. and its Board of Directors/Proprietors/Partners/Company Secretary is enclosed as Annexure-A.

(3) As per your request, I am forwarding this letter to the concerned authorities.

i. Filed the statement of goods to the concerned authorities.

ii. Filed the statement of goods to the concerned authorities.

iii. Filed the statement of goods to the concerned authorities.

The statement is enclosed with this letter vide post or through e-mail address given above (header of the letter).

Further, it is also requested that details regarding below mentioned points may be intimated to Air Cargo Commissionerate (Import), New Delhi positively within 14 days of receipt of this letter vide post or through e-mail address given above (header of the letter).

i. Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh/new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

(4) उक्त परिपत्र के पैरा 3.2 के संबंध में विचार वांछ नहीं है तथा पार्टी द्वारा प्रस्तुत अनुपालन रिकॉर्ड की बैकग्राउंड जॉंच करने हेतु यह विवरण आवश्यक है। यदि उपर्युक्त निर्देश समाप्ति तक जवाब प्राप्त नहीं होता है तो यह माना लिया जाएगा कि आवेदक को ए.ई.आई. स्टेट्स प्रदान करने में आपको कोई आपत्ति नहीं है।

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting ‘AEO’ status to the applicant.

(5) इसके अतिरिक्त, यदि आवेदक के अपारंपरिक संबंध में कोई मामला आपकी नोटिस में अभी आया है अथवा भविष्य में आए तो उसकी सूचना भी हमें भेजें।

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

भवदीय,

[Signature]

उपाधुक्त (षी. आर. एम. - ए. है. ओ)
List of sites of Abans Jewels Pvt Ltd

| Manufacturing unit 1 | Khasra No 54/3/2, Jindal Paddy Products Compound, Vill. Rampura Dehat, Kashipur Road, Rudrapur, U.S.Nagar, Uttrakhand -263153 |
| Manufacturing unit 2 | 416,4th Floor, Shah & Nahar Industrial Premises,A/1 Co-op Soc Ltd, Dhanraj Mills Compound, Lower Parel, Mumbai -400 013 |
| Branch office 1 | 1ST, 2ND Floor Krishna Bhavan, 200 Sheikh Memon Street, Vithalwadi Corner, opp. Union Bank, Marine Lines, Mumbai- 400 002 |
| Branch office 2 | First Floor No 147/71, N.S.C., Bose Road, Sowcarpet, Chennai - 600 079 |
| Branch office 3 | 312, 3rd Floor, Pratam Bhawan,5 Bahadur Shah, Zafar Marg, New Delhi-110002 |
| Branch office 4 | Flat No. M1002, Jolly Residency, Bldg No. M, Plot No. 75/Paike/B+81+83 Sur No.366/1,Moje Vesu City, Surat - 395007 |
| Branch office 5 | Room No. 2B/8, Shyam Chamber, 7/IA,Grant Lane, 2nd Floor, Office Kolkata - 700012 |
| Branch office 6 | Cabin No 215, 2nd Floor, Krishna Tower, Premised No. 15/63, Civil Lines, Kanpur, Uttar Pradesh- 208001 |
| Branch office 7 | Ground Floor, Situated At 439, Sankadi Sheru Near Khetarpal Pole, Manek Chowk, Ahmedabad - 380001 |
| Branch office 8 | 3 6 390/1, C 1, Himayathnagar, Hyderabad, Telgana - 500 029 |
| Branch office 9 | 3/8, 3Rd Floor, Sab House Asaf Ali Road, Daryagunj, New Delhi New Delhi DI Ind 110002 |

or ABANS JEWELS PVT. LTD,

[Signature]

Authorised Signatory

Registered Office: 38/37/38A, 3rd Floor, 227 Nariman Bhavan, Backbay Reclamation, Nariman Point, Mumbai – 400 021, India.
Tel: +91 22 6179 0000, Fax: +91 22 6179 0010, Email: abansjewels@abans.co.in, Website: www.abans.co.in

Branch Office: Jindal Paddy Products Compound, Khasara No 54/3/2, Vill Rampura Dehat, Kashipur Road, Rudrapur, Udham Singh Nagar, Uttrakhand - 263 153.

CIN : UT1997CS007849
### List of Directors as on 23rd January 2018

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name of Director</th>
<th>DIN No.</th>
<th>PAN No.</th>
<th>Residential address</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Mr. Abbas Hussain</td>
<td>07452191</td>
<td>ABUPI1126L</td>
<td>18, Arab Building 3rd Floor Nagpada, Mumbai Central, Mumbai - 400008, Maharashtra</td>
</tr>
<tr>
<td>2.</td>
<td>Mr. Deepak Zope</td>
<td>07870467</td>
<td>AAGPZ9096D</td>
<td>2/13, Anand Ashish Building, Dindayal Road, Opp. CMS High School, Anand Nagar, Dombivli, 421202, Maharashtra.</td>
</tr>
</tbody>
</table>

For ABANS JEWELS PVT. LTD.

[Signature]

Authorised Signatory